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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU.

PRESENT:	SHRI RATAKONDA MURALI, MEMBER(J) AND DR. ASHOK KUMAR MISHRA, MEMBER(T).			
APPLICATIO	N NUMBER	: = A 13(16		
PETITION NUMBER		: TP 240/16	4	
NAME OF THE PETITIONER(S)		: MBNA INDIAN	SERNICES	IVT.
NAME OF THE RESPONDENT(S)				
JNDER SECTION		: 62(A		59
NO. NAM	E(IN CAPITAL)	DESIGNATION	SIGNATURE	
PHONE NUMBER		REPRESENTATION BY WILLIAM	TO STATE SHOW	

SARVOTHAMOP 9916710757

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Representative of Petitioner is present. He requested time to comply with the order. Time extended till 06.02.2017.

MEMBER (J)

MEMBER (T)